

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.2393

TO BE ANSWERED ON MONDAY THE 08<sup>th</sup> JULY, 2019  
ASHADHA 17, 1941 (SAKA)

EXEMPTION FROM GST

**2393. SHRI ANTO ANTONY:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any request/representation from any quarter to exempt Aranmula Mirror and its raw materials like copper and tin from the Goods and Services Tax (GST);

(b) if so, the details thereof and the response of the Government thereto;

(c) if not, whether the Government has any plan to exclude Aranmula Mirror and its raw materials from GST; and

(d) if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

**(a):** No, Sir.

**(b), (c) and (d):** Does not arise, in view of the above.

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